

HARYANA VIDHAN SABHA

XIV SESSION

BULLETIN NO. 6

Tuesday, the 26th February, 2019 (1st Sitting)

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 26th February, 2019 (1st Sitting) from 10:00 A.M. to 2.07 P.M.)

I. WELCOME TO THE FORMER MINISTER AND SITTING MEMBER OF THE MADHYA PRADESH LEGISLATIVE ASSEMBLY AND FORMER MINISTER OF HARYANA.

As soon as the Questions Hour was going to start, the Parliamentary Affairs Minister on behalf of the House welcomed Shri Vishwas Sarang, former Minister and sitting Member of the Madhya Pradesh Legislative Assembly and Shri Attar Singh Saini, former Minister of Haryana, who were sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

II. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	08	01	-	18

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: - 06

III. WELCOME TO THE PROFESSORS AND STUDENTS OF THE NATIONAL COLLEGE, SHAHABAD MARKANDA, DISTRICT KURUKSHETRA AND PROFESSORS AND STUDENTS OF GOVERNMENT COLLEGE FOR GIRLS, SECTOR 42, CHANDIGARH .

During the Questions Hour :-

(i) The Parliamentary Affairs Minister on behalf of the House welcomed the Professors and Students of the National College,

Shahabad Markanda, District Kurukshetra in the Visitors' Gallery to witness the proceedings of the House.

- (ii) The Parliamentary Affairs Minister on behalf of the House welcomed the Professors and Students of the Government College for girls, Sector 42, Chandigarh in the Visitors' Gallery to witness the proceedings of the House.

IV. MESSAGE FROM THE GOVERNOR

The Speaker read out the message received from the Governor in respect of the motion of thanks passed by the Haryana Vidhan Sabha on the 22nd February, 2019 (2nd sitting) conveying his sincere thanks to the Hon'ble Members of the Haryana Vidhan Sabha.

V. PAPERS LAID ON THE TABLE OF THE HOUSE

The Parliamentary Affairs Minister laid the papers from Sr. No. 1 to 10 on the Table of the House.

VI. WELCOME TO THE FORMER MINISTER AND FORMER SPEAKER OF HARYANA.

The Parliamentary Affairs Minister on behalf of the House welcomed Shri Ashok Arora, former Minister and former Speaker of Haryana, who was sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

VII. RAISING THE VARIOUS MATTERS/ NOTICES OF CALLING ATTENTION MOTIONS.

- (i) Smt. Kiran Choudhry, Leader of the Congress Legislature Party raised the matter of re-employment of Group 'D' contractual employees and Education Motivators and demanded that an alternative policy should be made by the Government to re-employ them. She further raised the matter of demands of contractual employees of N.H.M., Demands of Aanganwari helpers and teachers and demanded that what action is initiating by the Government in this regard.
- (ii) Shri Kehar Singh, a Member from the Indian National Lok Dal raised the matter of murder of two child namely Lekhan S/o Shri Ram Singh and Kumar Pal, Village Mandkola in Hathin. He further stated that an F.I.R. has been lodged in Hathin Police

Station but no culprit has been arrested in this case so far. He demanded that culprits should be arrested as early as possible so that the grieved family can get relief.

- (iii) Shri Parminder Singh Dhull, a Member from the Indian National Lok Dal raised the matter of discrimination in the land compensation. He stated that the land was acquired in 5-6 villages of Julana Constituency by the Government for the National Highways. He further stated that the Parliamentary Affairs Minister had assured him to inquire this matter and despite the written order passed by the Hon'ble Speaker to the Parliamentary Affairs Minister, neither any action has been taken nor any reply has been received from the Government in this regard so far. He demanded that the action should be taken in this regard.

He further raised the matter of less pay scales of the extension lecturers and demanded that pay scales should be given to them on the pattern of UGC or 7th Pay Commission because they are N.E.T. qualified.

He further raised the matter in regard to the meeting of the Flood Control Board under the Chairmanship of the Chief Minister and stated that why the agenda of the Jind District has not taken in this meeting?

The Finance Minister clarified the position in this regard.

- (iv) When enquired by Smt. Kiran Choudhry, Leader of the Congress Legislature Party with regard to her Calling Attention Motions on the various issues, the Speaker asked the Member that she can raise their issues at the time of general discussion on the Budget.
- (v) Shri Jai Parkash, an Independent Member raised the matter of Martyr Shri Rajesh R/o Village Badal, Guhla Chika and demanded that the financial assistance and Government job should be given to the grieved family of the Martyr as early as possible.

The Finance Minister clarified the position in this regard and stated that the financial assistance and a Government job

will be given to the grieved family of the above said Martyr after examine the case.

Shri Jai Parkash, M.L.A. also raised the matter of compensation of damaged crops to the farmers of village Balan in Kalayat Constituency and demanded that the compensation should be given to the famers of the said village.

- (vi) Shri Abhay Singh Chautala, Leader of the Opposition raised the matter of Martyr Shri Karamvir, Village Baroli, District Panipat, who was posted in B.S.F. and lost his life 3-4 days ago. He further raised the matter of on duty death of his brother, who was an employee of Haryana Roadways and stated that no financial assistance has been given to the Martyr's family and no Government job has been given to the family of Martyr's brother. He further demanded that the financial assistance should be given to the family of Martyr immediately and a Government job should also be given to the family of Martyr's brother.

Shri Bhupinder Singh Hooda, a Member of the Indian National Congress Party also spoke on the above said issue.

The Parliamentary Affairs Minister clarified the position in this regard and stated that an anomaly has been arised in this case and the Government is in touch with the Government of India to resolve this anomaly.

- (vii) Shri Shyam Singh Rana, a Member from the Treasury Benches also raised the matter of a Martyr Shri Pawan Kumar S/o Shri Amar Singh, Village Saran, District Yamunanagar, who was posted in I.T.B.P. in Assam and lost his life. He demanded that financial assistance should be given to the Martyr's family as early as possible.

VIII. GENERAL DISCUSSION ON THE BUDGET ESTIMATES FOR THE YEAR 2019-20

General discussion on the Budget Estimates for the Year 2019-20 was taken place.

Shri Aseem Goyal, a Member from the Treasury Benches, spoke for 59 minutes.

Shri Abhay Singh Chautala, Leader of the Opposition, spoke for 42 minutes.

Dr. Raghuvir Singh Kadian, a Member from Indian National Congress Party, spoke for 49 minutes.

IX. WELCOME TO THE FORMER MINISTER OF HARYANA, CHAIRMAN AND MEMBERS OF THE HARYANA BACKWARD CLASSES COMMISSION.

During the general discussion on the Budget for the year 2019-20, the Parliamentary Affairs Minister on behalf of the House, welcomed Shri Vinod Sharma, former Minister of Haryana, Justice S.N. Aggarwal, Chairman, Shri Ramesh Chand, Mrs. Ritambhra Sanghi, Shri Ashok Kumar, Members of the Haryana Backward Classes Commission, who were sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

X. ANNOUNCEMENT BY THE CHIEF MINISTER.

During the general discussion on the Budget Estimates for the Year 2019-20, the Chief Minister with the permission of the Speaker, announced a new scheme namely 'Parivar Samridhi Yojna' for the small farmers and workers of the unorganized sectors in the State. He further stated that in this scheme Rs. 500/- per month will be given as a financial and social security cover to the beneficiaries. He stated that two categories of age group i.e. 18-40 years and 40-60 years have been created for the implementation of this scheme. Some options have also been created for the both categories to avail the benefit of this scheme.

The Deputy Speaker occupied the Chair from 11.57 A.M. to till the adjournment of the sitting.

The Deputy Speaker, with the sense of the House, extended the time of the Sitting of the House at 2.00 P.M. for 10 minutes.

The Sabha then adjourned till 3.07 P.M. on Tuesday, 26th February, 2019 (2nd Sitting).

CHANDIGARH
The 26th February, 2019.

SECRETARY

